

**LOK SABHA**  
**SYNOPSIS OF DEBATES**  
(Proceedings other than Questions & Answers)

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**Wednesday, December 18, 2024 / Agrahayana 27, 1946 (Saka)**

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**\*MATTERS UNDER RULE 377**

- (1) **SHRI ANURAG SHARMA** laid a statement regarding the need to convert outreach programs for registration of eligible persons with disabilities under Niramaya Scheme in Bundelkhand and Jhansi, Uttar Pradesh.
- (2) **SHRI PRAVEEN PATEL** laid a statement regarding the need to set up SAI Centers and educational institutions in Phulpur Parliamentary Constituency, Uttar Pradesh.
- (3) **SHRI MUKESH RAJPUT** laid a statement regarding the need to establish a new Kendriya Vidyalaya in Farrukhabad Parliamentary Constituency, Uttar Pradesh.
- (4) **SHRI MANSUKHBHAI DHANJIBHAI VASAVA** laid a statement regarding the need to set up a Healthcare and Welfare Centre for elderly people in the country.
- (5) **SHRI DARSHAN SINGH CHOUDHARY** laid a statement regarding the need to accord the status of 'Jeevant Nadi' to Narmada River.
- (6) **SHRI ARUN KUMAR SAGAR** laid a statement regarding the need to investigate water pollution caused by power plant, fertilizer and sugar factories in Shahjahanpur Parliamentary Constituency, Uttar Pradesh.
- (7) **SHRI JAI PRAKASH** laid a statement regarding the need to run a direct

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\* Laid on the Table as directed by Chair.

train between Hardoi Railway Station and Ringas Junction Railway Station.

- (8) **DR. SANJAY JAISWAL** laid a statement regarding the need to strengthen embankments along Gandak River in Bihar.
- (9) **SHRI ASHOK KUMAR RAWAT** laid a statement regarding the need to declare and develop Bilgram-Mallawan road in Uttar Pradesh as a National Highway.
- (10) **SHRIMATI BHARTI PARDHI** laid a statement regarding renovation of the canal system in Balaghat, Seoni and areas bordering Maharashtra.
- (11) **SHRI VIJAY KUMAR DUBEY** laid a statement regarding the need to introduce flight services from Kushinagar International Airport to Mumbai, Jammu, Surat and Gulf Countries.
- (12) **SHRI BHARTRUHARI MAHTAB** laid a statement regarding the need to ensure supply of potato and other vegetables to Odisha.
- (13) **DR. BACHHAV SHOBHA DINESH** laid a statement regarding the need to probe into the reported money laundering case in Nashik Merchant Co-operative Bank (NAMCO Bank) in Malegon, Maharashtra.
- (14) **DR. PRASHANT YADAORAO PADOLE** laid a statement regarding status of sovereign Gold Bond Scheme.
- (15) **DR. AMAR SINGH** laid a statement regarding the need to increase the Minimum Support Price (MSP) on wheat.
- (16) **SHRI ROBERT BRUCE C.** laid a statement regarding the need to address health issues of Beedi workers in Tirunelveli Parliamentary Constituency and enhance their pension.
- (17) **SHRI KODIKUNNIL SURESH** laid a statement regarding the need to set up branches of Nationalised Banks and install sufficient ATMs in rural areas of Mavelikkara Parliamentary Constituency, Kerala.
- (18) **SHRI RAJEEV RAI** laid a statement regarding the need for appointment of teachers in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas on

permanent basis.

- (19) **SHRI DHARMENDRA YADAV** laid a statement regarding the need to start construction of the proposed Varanasi-Ajamgarh-Gorakhpur new railway line and also construct an over-bridge in the vicinity of Majhwa Railway Station.
- (20) **PROF. SOUGATA RAY** laid a statement regarding steps taken to control inflation.
- (21) **SHRI T. M. SELVAGANAPATHI** laid a statement regarding the need to address the problems being faced by the owner-cum-drivers attached with App based companies in the transportation sector.
- (22) **SHRIMATI KANIMOZHI KARUNANIDHI** laid a statement regarding the need to allocate Semiconductor manufacturing units to be established in Tamil Nadu.
- (23) **SHRIMATI LOVELY ANAND** laid a statement regarding setting up of industries in Sheohar district, Bihar.
- (24) **SHRI SUDAMA PRASAD** laid a statement regarding livelihood and compensation to people displaced due to Sarda Sahayak Priyojna in Uttar Pradesh.
- (25) **SHRI K. RADHAKRISHNAN** laid a statement regarding the need to establish an Intra Circle Hub at Shoranur Railway Mail Service office in Kerala.
- (26) **SHRI RAJESH RANJAN** laid a statement regarding shortage of DAP and Urea.

**UTPAL KUMAR SINGH**  
**Secretary General**

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NOTE: It is the verbatim Debate of the Lok Sabha and not the Synopsis that should be considered authoritative.

*English and Hindi versions of Synopses of Lok Sabha Debates are also available at <https://sansad.in/ls>*